

suffering from the stigma of untouchability? If so, why did not the previous Kerala Government recommend this community to be brought within the purview of the Untouchability Offences Act of 1955?

**Shrimati Alva:** How can we say about the past?

**Mr. Speaker:** Next question.

#### Naga Unit

\*261. **Shrimati Mafida Ahmed:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received any representation for the transfer of the Dimapur area from the newly constituted Naga Unit under Central Administration to the United North Cachar and Mikir Hills District which is predominantly inhabited by the Cacharis who have no cultural or social affinities with Nagas; and

(b) if so, what decision Government have taken in the matter?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) Yes.

(b) Dimapur area, which formed part of the Naga Hills District in the past, has now been included in the Naga Unit and it continues to be so.

**Shrimati Mafida Ahmed:** May I know the percentages of Naga and non-Naga population in the Dimapur area?

**The Minister of Home Affairs (Pandit G. B. Pant):** It is difficult to give the exact percentages, but the non-Naga population probably exceeds the Naga population in Dimapur area.

**Shri Basumatari:** May I know whether Government have realised the difficulties and hardships of these inhabitants of the Dimapur area under the present set-up, as they have no affinities with the Nagas?

**Pandit G. B. Pant:** Dimapur area was part of the Naga Hills district in

the past and it is still continuing to be so. There has been no change in its position vis-a-vis the Naga Hills district.

**Shri Basumatari:** Was this area under the Naga Hills district before 1947?

**Pandit G. B. Pant:** I cannot say exactly. I presume it was, but I am not sure.

**Shri Basumatari:** I know it.

**Mr. Speaker:** Then why does the hon. Member ask the question?

**Shri Hem Barua:** In view of the fact that the Dimapur area legitimately belongs to North Cachar and Mikir Hills district from the point of view of ethnology and history, and that feelings are considerably ruffled in this area over this transfer, have the Government had any discussion in recent times with the Naga leaders over this area?

**Pandit G. B. Pant:** We have not had any discussions with the Naga leaders about the various parts of the Naga Unit that has now been formed or about its reorganisation at any time so far.

#### Life Insurance Corporation

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\*265 { **Shri Morarka:**  
**Shri Nathwani:**

Will the Minister of Finance be pleased to state:

(a) whether any brokerage was paid on any of the shares purchased by the Life Insurance Corporation since the 1st September, 1956; and

(b) if so, the amount thereof and the names of the parties to whom paid?

**The Deputy Minister of Finance (Shri B. R. Bhagat):** (a) and (b). It is understood that the prices at which shares and debentures of companies are purchased by the Corporation through brokers are inclusive of brokerage. It is not possible to indicate the amount of brokerage paid as